

POST OFFER ADVERTISEMENT TO THE SHAREHOLDERS OF DHANUKA COMMERCIAL LIMITED

(Registered Office: - 255, 2nd Floor, Agarwal City Plaza Mangalam Place New Delhi 110085)

Advertisement under Regulation 18(12) in terms of SEBI (Substantial Acquisition of Shares and Takeovers) Regulations, 2011.

This Advertisement is being issued by D & A Financial Services (P) Limited (the "Manager to the Offer"), for and on behalf of the Acquirer, namely, M/s Moneyboxx Capital (P) Limited ("Hereinafter referred to as "Acquirer"), pursuant to Regulation 18 (7) of the Securities and Exchange Board of India (Substantial Acquisition of Shares and Takeovers) Regulations 2011, in respect of the open offer to acquire shares of Dhanuka Commercial Limited ("DCL"/ "Target Company"). The Detailed Public Statement ("DPS") with respect to the aforementioned offer was published on Thursday, June 21, 2018, in Business Standard (English-All Editions), Business Standard (Hindi-All Editions), Lakshdeep (Marathi) Mumbai edition.

1. Name of the Target Company : DHANUKA COMMERCIAL LIMITED
2. Name of Acquirer & PACs : M/s Moneyboxx Capital (P) Limited.
3. Name of Manager to the Offer : D & A FINANCIAL SERVICES (P) LIMITED
4. Name of Registrar to the Offer : Beetal Financial & Computer Services (P) Limited
5. Offer Details:
 - a) Date of Opening of the Offer : FRIDAY, SEPTEMBER 07, 2018
 - b) Date of Closure of the Offer : MONDAY, SEPTEMBER 24, 2018
6. Last Date of Payment of Consideration : OCTOBER 08, 2018
7. Details of the Acquisition :

S. No.	Item	Proposed in the Offer Document		Actual	
		No. of Shares	%	No. of Shares	%
1.	Offer Price		Rs. 6.00		Rs. 6.00
2.	Aggregate Number of Shares Tendered		4353300		1125580
3.	Aggregate Number of Shares Accepted		1125580		1125580
4.	Size of the Offer (Number of Share Multiplied by Offer Price per share)		Rupees. 26119800/-		Rupees. 6753480/-
5.	Shareholding of the Acquirers and PACs before Agreements/Public Announcement	Nil	N.A	Nil	N.A
6.	Shares acquired by way of Agreements	10797879	64.49	10797879*	64.49
7.	Shares Acquired by way of Open Offer	4353300	26.00	1125580	6.72
8.	Shares acquired after Detailed Public Statement:-				
	No. of Share Acquired	Nil	N.A	Nil	N.A
	Price of the Shares Acquired	Nil	N.A	Nil	N.A
	% of Share acquired	Nil	N.A	Nil	N.A
9.	Post Offer Shareholding of Acquirers (5+6+7+8)	15151179	90.49	11923459	71.21
10.	Pre and Post Offer Shareholding of Public	5945580 (35.51%)	1592280 (9.51%)	5945580 (35.51%)	4820000 (28.79%)

Note: * Shares to be acquired in terms of share purchase agreement has not yet been transferred in the name of the acquirer.

This Post Offer Public Announcement would also be available on SEBI Website at <http://www.sebi.gov.in>.

The Acquirer accept full responsibility for the information contained in this Post Offer Advertisement and also shall be jointly or severally responsible for the fulfillment of the obligations under the Offer and as laid down in SEBI (SAST) Regulations, 2011 and subsequent amendments thereto.

Issued by Manager to the Offer on behalf of the Acquirer



D & A Financial Services (P) Limited

13, Community Centre, East of Kailash, New Delhi-110 065

Tel. Nos.: 011- 26419079/ 26218274; Fax: 011- 26219491

E-mail :investors@dnafinserv.com

Contact Person: **Ms. Radhika Pushkarna**

Place : New Delhi

Date : October 09, 2018